



सत्यमेव जयते

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

व्यापार चिन्ह रजिस्ट्री

बौद्धिक संपदा भवन, एस.एम. रोड, एन्टॉप हिल, मुंबई 400037

GOVERNMENT OF INDIA

Ministry of Commerce & Industries

TRADE MARKS REGISTRY

Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai 400037

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IRDI OPPOSITION HEARING BOARD CONTESTED MATTERS

(01 March to 30 March 2026)



Patents/Designs/Trademarks
Geographical Indications

| SL NO | HEARING DATE | IRDI NO | IR NO | OPP. NO | NAMES OF ATTORNEY'S | NAME OF PARTIES | NAME OF THE HEARING OFFICER | MODE OF HEARING |
|-------|--------------|---------|---------|---------|---|---|-----------------------------|------------------|
| 1 | 2-Mar-2026 | 3597612 | 1273316 | 1015249 | ARCHER & ANGEL VS LALL & SETHI | NCL Corporation Ltd. VS Norwegian Brand Ltd. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 2 | 2-Mar-2026 | 3597612 | 1273316 | 1015250 | ARCHER & ANGEL VS LALL & SETHI | NCL Corporation Ltd. VS Norwegian Brand Ltd. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 3 | 2-Mar-2026 | 4807895 | 1568457 | 1148827 | L.R. SWAMI CO. VS S.S. RANA & CO. | M/s. SUNDARAM FINANCE LTD., VS SF (IP) LIMITED | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 4 | 2-Mar-2026 | 3649328 | 1366327 | 974086 | WORLDWIDE REGISTRATION BUREAU. VS R.K. DEWAN & CO. | AGMECO FAUCETS PVT. LTD. VS UZINMEDICARE CO., LTD | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 5 | 2-Mar-2026 | 3687970 | 1204647 | 946359 | UNITED OVERSEAS TRADE MARK CO. VS RAHUL RAJPUT , ADVOCATE | M/s Vega Industries Pvt.Ltd., VS VEGA RENOVABLES Y MARCAS SLU | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 6 | 2-Mar-2026 | 4999821 | 1594253 | 1255192 | LALJI ADVOCATES VS L.S. DAVAR & CO. | SAMRIDH AGGARWAL. VS Smithers-Oasis Company | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 7 | 2-Mar-2026 | 4917455 | 1582167 | 1117762 | PARKER & PARKER CO. LLP VS S.S. RANA & CO. | LUBI INDUSTRIES LLP. VS BELGIN MADENI YAGLAR TIC.VE SAN.A.S. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 8 | 2-Mar-2026 | 4927839 | 1582620 | 1118742 | KHAITAN & CO VS HIRAL C. JOSHI. | 3i Infotech Limited VS ALTAIR ENGINEERING, INC. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 9 | 2-Mar-2026 | 4736383 | 1558451 | 1122049 | LALJI ADVOCATES VS LEXORBIS | SHAH MULTILAYER PVT. LTD.(A COMPANY DULY REGD. UNDER THE COMPANIES ACT, 1956) VS Swegon Group AB | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 10 | 4-Mar-2026 | 6454821 | 1782333 | 1385713 | LEX FONS VS ZEUSIP ADVOCATES LLP | Green Agrevolution Pvt. Ltd. VS ROBERTET SA | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 11 | 4-Mar-2026 | 6454821 | 1782333 | 1385714 | LEX FONS VS ZEUSIP ADVOCATES LLP | Green Agrevolution Pvt. Ltd. VS ROBERTET SA | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 12 | 4-Mar-2026 | 6454821 | 1782333 | 1385716 | LEX FONS VS ZEUSIP ADVOCATES LLP | Green Agrevolution Pvt. Ltd. VS ROBERTET SA | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 13 | 4-Mar-2026 | 6531205 | 1794277 | 1382150 | KAMAL GARG & ASSOCIATES VS UNITED & UNITED | IPSA LABS PVT LTD VS L'OREAL | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 14 | 4-Mar-2026 | 4307874 | 1489565 | 1387195 | RAO & RAO. VS SHARDUL AMARCHAND MANGALDAS & CO. | Honer Developers Pvt.Ltd., VS HONOR DEVICE CO., LTD. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 15 | 4-Mar-2026 | 5981991 | 1734227 | 1397894 | SAIKRISHNA & ASSOCIATES VS REMFRY & SAGAR | Mahindra & Mahindra Limited VS TARONI & C. SAS DI TARONI VALERIA | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 16 | 4-Mar-2026 | 5343802 | 1645288 | 1237142 | THE ACME COMPANY VS VIJAY KUMAR SINGH | SYNMEDIC LABORATORIES VS Ursapharm Arzneimittel GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 17 | 4-Mar-2026 | 5343802 | 1645288 | 1237143 | THE ACME COMPANY VS VIJAY KUMAR SINGH | SYNMEDIC LABORATORIES VS Ursapharm Arzneimittel GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 18 | 4-Mar-2026 | 5253207 | 1228753 | 1277040 | K.C. PATEL & CO. VS DEPENNING & DEPENNING | ZOTA HEALTH CARE LTD. VS Roche Diagnostics GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 19 | 4-Mar-2026 | 5253207 | 1228753 | 1278519 | KHAITAN & CO VS DEPENNING & DEPENNING | LUPIN LIMITED VS Roche Diagnostics GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 20 | 4-Mar-2026 | 5253207 | 1228753 | 1278520 | KHAITAN & CO VS DEPENNING & DEPENNING | LUPIN LIMITED VS Roche Diagnostics GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 21 | 4-Mar-2026 | 5253207 | 1228753 | 1278521 | KHAITAN & CO VS DEPENNING & DEPENNING | LUPIN LIMITED VS Roche Diagnostics GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 22 | 4-Mar-2026 | 5253207 | 1228753 | 1278522 | KHAITAN & CO VS DEPENNING & DEPENNING | LUPIN LIMITED VS Roche Diagnostics GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 23 | 4-Mar-2026 | 5589262 | 1679446 | 1204131 | LALJI ADVOCATES VS K&S PARTNERS | LAVA INTERNATIONAL LIMITED. VS Pilz GmbH & Co. KG | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 24 | 4-Mar-2026 | 5589262 | 1679446 | 1204133 | LALJI ADVOCATES VS K&S PARTNERS | LAVA INTERNATIONAL LIMITED. VS Pilz GmbH & Co. KG | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 25 | 4-Mar-2026 | 5411468 | 1654372 | 1267869 | GIMMI JOSEPH K., ADVOCATE VS L.S. DAVAR & CO., | LIFE SLIMMING AND COSMETIC PRIVATE LIMITED, VS Life Time, Inc. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 26 | 5-Mar-2026 | 5260620 | 1634277 | 1170495 | CIPLA LIMITED VS CANTWELL & CO | CIPLA LIMITED VS Koninklijke Philips N.V. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 27 | 5-Mar-2026 | 4609211 | 1544718 | 1131484 | TOMY PAUL MAMPILLY VS GLA LAW OFFICES | M/S Kevinjo Pharmaceuticals (P) Ltd VS SHANXI REGENT WORKS INC. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 28 | 5-Mar-2026 | 4870240 | 1557160 | 1126590 | MK MIDHA AND ASSOCIATES VS CHADHA AND CHADHA | Frankfinn Aviation Services Pvt. Ltd. VS TIRELINK CO., LTD | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 29 | 5-Mar-2026 | 3333743 | 1292914 | 1063394 | RAHUL RAJPUT. VS PARKER & PARKER CO. LLP | PODDAR TYRES LIMITED VS Transporter Industry International GmbH | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 30 | 5-Mar-2026 | 4507606 | 1525372 | 1124139 | ANAND AND ANAND. VS H. K. ACHARYA & COMPANY. | Go Airlines (India) Limited VS ADME (CY) LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 31 | 5-Mar-2026 | 4507606 | 1525372 | 1124140 | ANAND AND ANAND. VS H. K. ACHARYA & COMPANY. | Go Airlines (India) Limited VS ADME (CY) LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 32 | 5-Mar-2026 | 4613232 | 1544881 | 1095975 | DASWANI & DASWANI. VS REMFRY & SAGAR | JOY CREATORS LLP, A LIMITED LIABILITY PARTNERSHIP FIRM, whose Partners are VS JEAN PATOU | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 33 | 5-Mar-2026 | 4775353 | 1563609 | 1103011 | MAHTTA & CO VS S. MAJUMDAR & CO | PIONEER NUTS AND BOLTS (P) LTD. VS Veltuff Global Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 34 | 5-Mar-2026 | 4775353 | 1563609 | 1103012 | MAHTTA & CO VS S. MAJUMDAR & CO | PIONEER NUTS AND BOLTS (P) LTD. VS Veltuff Global Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 35 | 5-Mar-2026 | 4936318 | 1583831 | 1134463 | VIDHANI TRADE MARKS CO. VS L.S. DAVAR & CO., | Aditya Sachdev, Arun Sachdev and Radha Sachdev VS Beijing Roborock Technology Co., Ltd. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 36 | 9-Mar-2026 | 4669172 | 1550642 | 1090385 | NITIN MASILAMANI VS ANAND AND ANAND | AMICA FINANCIAL TECHNOLOGIES PRIVATE LIMITED VS Jupiter Investment Management Group Limited | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 37 | 9-Mar-2026 | 5021161 | 1598762 | 1132519 | KAYSER AND COMPANY. VS REMFRY & SAGAR | Metro Brands Ltd. VS The Mochi Ice Cream Company, LLC | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 38 | 9-Mar-2026 | 5429342 | 1658472 | 1265645 | K.C. PATEL & CO. VS S.S. RANA & CO. | Bharatbhai Premjibhai Gonia sole proprietor of Prince Engineering & Auto Parts VS Sa Majesté le Roi Mohammed VI | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 39 | 9-Mar-2026 | 5917153 | 1726086 | 1385509 | BHARTI REGISTRATION SERVICE. VS L.S. DAVAR & CO., | NEXUS POWER SYSTEMS VS HYTE Corp. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 40 | 9-Mar-2026 | 6497468 | 1788796 | 1370650 | ARJUN KHURANA VS ALG INDIA LAW OFFICES LLP | OpenAI OpCo, LLC VS CompuGroup Medical SE & Co. KGaA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 41 | 9-Mar-2026 | 6497468 | 1788796 | 1370651 | ARJUN KHURANA VS ALG INDIA LAW OFFICES LLP | OpenAI OpCo, LLC VS CompuGroup Medical SE & Co. KGaA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 42 | 9-Mar-2026 | 6497468 | 1788796 | 1370649 | ARJUN KHURANA VS ALG INDIA LAW OFFICES LLP | OpenAI OpCo, LLC VS CompuGroup Medical SE & Co. KGaA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 43 | 9-Mar-2026 | 6286630 | 1773979 | 1381242 | GARIMA GUPTA VS ANAND & ANAND | Brawn Laboratories Limited VS Biohaven Therapeutics Ltd. | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 44 | 9-Mar-2026 | 6672522 | 1812082 | 1383193 | PRADEESH P.L VS REMFRY & SAGAR | FERTIS INDIA PVT. LTD VS Fertistream Holding Ltd. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 45 | 9-Mar-2026 | 4201979 | 1470410 | 1387144 | L.R. SWAMI CO. VS ADITYA & ASSOCIATES | Aroma Bakery VS PROMASIDOR IP HOLDINGS LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 46 | 9-Mar-2026 | 4201979 | 1470410 | 1387157 | SUSHANT M. SINGH & ASSOCIATES VS ADITYA & ASSOCIATES | Elite Gold Ltd. VS PROMASIDOR IP HOLDINGS LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 47 | 10-Mar-2026 | 4519709 | 1530189 | 1132176 | THE ACME COMPANY VS REMFRY & SAGAR | DS CONFECTIONERY PRODUCTS LIMITED VS Acutronic Holding AG | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 48 | 10-Mar-2026 | 4519709 | 1530189 | 1132177 | THE ACME COMPANY VS REMFRY & SAGAR | DS CONFECTIONERY PRODUCTS LIMITED VS Acutronic Holding AG | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 49 | 10-Mar-2026 | 4776229 | 1562966 | 1157319 | LALJI ADVOCATES VS ZEUSIP ADVOCATES LLP | RAJU CASSETES INDUSTRIES. VS Vizrt NDI AB | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 50 | 10-Mar-2026 | 4984963 | 1592023 | 1123177 | ZEUSIP ADVOCATES LLP VS PMG ASSOCIATES. | LENOVO (SINGAPORE) PTE. LTD. VS Fairy Devices Inc. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 51 | 10-Mar-2026 | 5074303 | 1604248 | 1179402 | CHARAK PHARMA PVT LTD. VS REMFRY & SAGAR | CHARAK PHARMA PVT LTD. VS LABORATORIOS HIPRA, S.A. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 52 | 10-Mar-2026 | 4923033 | 1285551 | 1120626 | L.R. SWAMI CO. VS SUJATA CHAUDHRI IP ATTORNEYS | Otto Clothing Pvt. Ltd. VS TWELVE POUPETTE S.R.L. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 53 | 10-Mar-2026 | 6573712 | 1797077 | 1390656 | ANAND AND ANAND VS H K ACHARYA & COMPANY | PHARMED LIMITED VS Hyosung TNC Corporation | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 54 | 10-Mar-2026 | 6573712 | 1797077 | 1390658 | ANAND AND ANAND VS H K ACHARYA & COMPANY | PHARMED LIMITED VS Hyosung TNC Corporation | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 55 | 10-Mar-2026 | 6784566 | 1814389 | 1391327 | S.SINGH & ASSOCIATES VS CHADHA & CHADHA | QUICK EATS PVT. LTD VS Changsha Figetel Brand Planning Co., LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 56 | 10-Mar-2026 | 6784566 | 1814389 | 1391325 | S.SINGH & ASSOCIATES VS CHADHA & CHADHA | QUICK EATS PVT. LTD VS Changsha Figetel Brand Planning Co., LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 57 | 10-Mar-2026 | 6784566 | 1814389 | 1391326 | S.SINGH & ASSOCIATES VS CHADHA & CHADHA | QUICK EATS PVT. LTD VS Changsha Figetel Brand Planning Co., LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 58 | 10-Mar-2026 | 6784566 | 1814389 | 1391366 | S.SINGH & ASSOCIATES VS CHADHA & CHADHA | QUICK EATS PVT. LTD VS Changsha Figetel Brand Planning Co., LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 59 | 10-Mar-2026 | 6838676 | 1831051 | 1389687 | SHARMA & ASSOCIATES. VS ZEUSIP ADVOCATES LLP | Sh. Narpal Singh proprietor of M/s Swarup Mechanical Works VS Normet International Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 60 | 10-Mar-2026 | 6838676 | 1831051 | 1389689 | SHARMA & ASSOCIATES. VS ZEUSIP ADVOCATES LLP | Sh. Narpal Singh proprietor of M/s Swarup Mechanical Works VS Normet International Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 61 | 10-Mar-2026 | 6838676 | 1831051 | 1389686 | SHARMA & ASSOCIATES. VS ZEUSIP ADVOCATES LLP | Sh. Narpal Singh proprietor of M/s Swarup Mechanical Works VS Normet International Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 62 | 10-Mar-2026 | 6838676 | 1831051 | 1389688 | SHARMA & ASSOCIATES. VS ZEUSIP ADVOCATES LLP | Sh. Narpal Singh proprietor of M/s Swarup Mechanical Works VS Normet International Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 63 | 10-Mar-2026 | 6838676 | 1831051 | 1389685 | SHARMA & ASSOCIATES. VS ZEUSIP ADVOCATES LLP | Sh. Narpal Singh proprietor of M/s Swarup Mechanical Works VS Normet International Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 64 | 11-Mar-2026 | 4915814 | 1581563 | 1117569 | TRADE MARK REGISTRATION BUREAU. VS L.S.DAVAR & CO. | NEO METALIKS LIMITED VS Iscar Ltd. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 65 | 11-Mar-2026 | 5098713 | 1607508 | 1161998 | CHESTLAW VS LALL & SETHI | HFCL Limited (formerly Himachal Futuristic Communications Limited) VS Performance Motion Devices, Inc. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 66 | 11-Mar-2026 | 5098713 | 1607508 | 1164537 | R.K. DEWAN & CO. VS LALL & SETHI | TATA CONSULTANCY SERVICES LTD VS Performance Motion Devices, Inc. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

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| 67 | 11-Mar-2026 | 5098713 | 1607508 | 1166312 | VOHRA & VOHRA VS LALL & SETHI | Ionotronics Technologies Private Limited VS Performance Motion Devices, Inc. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 68 | 11-Mar-2026 | 4936491 | 1584150 | 1131841 | DASWANI & DASWANI VS K & S PARTNERS | Mankind Pharma Limited VS Kindeva Drug Delivery L.P. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 69 | 11-Mar-2026 | 3250217 | 1274480 | 917978 | Khaitan & Co. VS SINGH & SINGH LALL & SETHI | Argos International Marketing Private Limited VS Argus Media Limited | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 70 | 11-Mar-2026 | 5920557 | 1726780 | 1397893 | CHINTAMANI DIGAMBARRAO KADTU VS ALG INDIA LAW OFFICES LLP | Mr. Jetharam Nemaram Gehlot VS Cochlear Limited | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 71 | 11-Mar-2026 | 5527412 | 1670354 | 1382835 | GNK LEGAL VS CHADHA AND CHADHA | Dolphin Autowheels Private Limited VS BYD COMPANY LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 72 | 11-Mar-2026 | 6476179 | 1643613 | 1388446 | G RAHUL VS REMFRY & SAGAR | Woodland (Aero Club) Private Limited VS Abercrombie & Fitch Europe Sagl | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 73 | 11-Mar-2026 | 5076713 | 1604094 | 1165140 | Hemali Vinav Anam VS P S DAVAR | Hemali Vinav Anam VS Krebs & Riedel Schleifscheibenfabrik GmbH & Co. KG | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 74 | 12-Mar-2026 | 5673949 | 1689987 | 1208443 | MAHTTA & CO VS RNA, IP ATTORNEYS | PIONEER NUTS AND BOLTS PVT. LTD. VS Franklin Electric Co., Inc. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 75 | 12-Mar-2026 | 3626578 | 1362922 | 917190 | MANGLA REGISTRATION SERVICE. VS RAHUL BERUAR | SEAGULL PHARMACEUTICALS PVT LTD VS LABORATOIRES EXPANSCIENCE | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 76 | 12-Mar-2026 | 3257581 | 1276522 | 918063 | L.R. SWAMI CO. VS ANAND AND ANAND | NATARAJ OIL MILLS PRIVATE LIMITED VS Schloss Kaltenberg Königliche Holding und Lizenz KG | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 77 | 12-Mar-2026 | 3160691 | 1262409 | 924016 | RAGHUNATH SARASWAT, ADVOCATE VS Remfry & Sagar | PRATAP TEX CHEM PRIVATE LIMITED VS CASTROL LIMITED | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 78 | 12-Mar-2026 | 3563037 | 1345896 | 945271 | LEX CHAMBERS VS SRIJOY DAS | CHISEL FITNESS LLP VS Beachbody, LLC | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 79 | 12-Mar-2026 | 3587020 | 1353932 | 908235 | BANSAL & COMPANY VS PARKER & PARKER CO. LLP | LOTUS HERBALS PRIVATE LIMITED VS VIETNAM AIRLINES JSC | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 80 | 12-Mar-2026 | 3587020 | 1353932 | 908236 | BANSAL & COMPANY VS PARKER & PARKER CO. LLP | LOTUS HERBALS PRIVATE LIMITED VS VIETNAM AIRLINES JSC | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 81 | 12-Mar-2026 | 3587020 | 1353932 | 908237 | BANSAL & COMPANY VS PARKER & PARKER CO. LLP | LOTUS HERBALS PRIVATE LIMITED VS VIETNAM AIRLINES JSC | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 82 | 12-Mar-2026 | 3573399 | 1350036 | 908238 | BANSAL & COMPANY VS PARKER & PARKER CO. LLP | LOTUS HERBALS PRIVATE LIMITED VS VIETNAM AIRLINES JSC | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 83 | 12-Mar-2026 | 3568826 | 1348693 | 908239 | BANSAL & COMPANY VS PARKER & PARKER CO. LLP | LOTUS HERBALS PRIVATE LIMITED VS VIETNAM AIRLINES JSC | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 84 | 16-Mar-2026 | 4098178 | 1451887 | 998421 | KAYSER AND COMPANY. VS L.R. SWAMI CO. | Borosil Glass Works Ltd. VS Honor Device Co., Ltd. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 85 | 16-Mar-2026 | 4155834 | 1461482 | 1008099 | KHURANA & KHURANA VS L.S. DAVAR & CO., | Just Dial Limited VS BEIJING JINGDONG 360 DU E-COMMERCE LTD. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 86 | 16-Mar-2026 | 5632542 | 1682545 | 1200553 | MAHTTA & CO VS LEXORBIS | INTERNATIONAL MARKETING CORPORATION PVT. LTD. VS IMC B.V. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 87 | 16-Mar-2026 | 5524996 | 1600500 | 1200742 | RICHES TRADE MARK COMPANY VS REMFRY & SAGAR | MANPREET SINGH CHADHA VS KIKU-MASAMUNE SAKE BREWING CO., LTD. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 88 | 16-Mar-2026 | 5130145 | 1612493 | 1200787 | SHARMA & ASSOCIATES. VS ZEUSIP ADVOCATES LLP | M/s Jain Amar Clothing (P) Ltd. VS Comité International Olympique | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 89 | 16-Mar-2026 | 4704166 | 1553998 | 1205962 | DEEPESH PAWAR VS ALG INDIA LAW OFFICES LLP | M/S. KHAITAN PHOSPHATE & PESTICIDES PVT. LTD VS Cargill, Incorporated | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 90 | 16-Mar-2026 | 5683767 | 1692134 | 1207316 | TRADE MARK REGISTRATION BUREAU. VS | RUPA & COMPANY LTD VS Union des Associations Européennes de Football | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| | | | | | GROVERLAW ADVO, | (UEFA) | | |
| 91 | 16-Mar-2026 | 4313167 | 1489176 | 1218524 | WORLDWIDE INTELLEC VS REMFRY & SAGAR | BML INVESTMENTS PRIVATE LIMITED VS Carolina Herrera Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 92 | 17-Mar-2026 | 5381065 | 1650226 | 1218589 | S.SINGH & ASSOCIATES VS ARCHER & ANGEL | PREM KUMAR VS ChampionX LLC | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 93 | 17-Mar-2026 | 5509156 | 1667235 | 1219041 | VIDHANI TRADE MARKS CO. VS REMFY & SAGAR | DHARAM VIR GUPTA VS OCLC, INC. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 94 | 17-Mar-2026 | 5429570 | 1658161 | 1219609 | GNK LEGAL VS REMFY & SAGAR | MOHAMMED SALAM VS SAINT-GOBAIN ABRASIFS | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 95 | 17-Mar-2026 | 4201954 | 1469922 | 1220852 | KAYSER AND COMPANY. VS JUPITER LAW PARTNERS | BOROSIL LIMITED VS Vingroup Joint Stock Company | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 96 | 17-Mar-2026 | 6672522 | 1812082 | 1389266 | PURNIMA NIKHIL MAINIKAR VS REMFRY & SAGAR | SML LIMITED VS Fertistream Holding Ltd. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 97 | 17-Mar-2026 | 4969264 | 1589892 | 1390175 | S.SINGH & ASSOCIATES VS SRIJOY DAS | DUSYANT JAIN VS HOLLEY PERFORMANCE PRODUCTS INC. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 98 | 17-Mar-2026 | 5756053 | 1705691 | 1397891 | KARTHIKEYAN. N VS LALL & SETHI | M/S. JAM HOTELS AND RESORTS PRIVATE LIMITED VS PolyVision Corp. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 99 | 17-Mar-2026 | 5149578 | 1198790 | 1281751 | R.K. DEWAN & CO. VS KRISHNA & SAURASTRI ASSOCIATES LLP | ENTOD PHARMACEUTICALS LIMITED VS Alliance Pharmaceuticals Limited | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 100 | 18-Mar-2026 | 4841624 | 1469782 | 1221973 | ARORA AND ARORA VS INTTL ADVOCARE. | SAMEER SETH VS KT & G CORPORATION | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 101 | 18-Mar-2026 | 5211928 | 1625792 | 1222132 | IPR LAW ASSOCIATES (MUMBAI) VS REMFRY & SAGAR | BRASS COPPER & ALLOYS (I) LTD. VS Hexagon Technology AS | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 102 | 18-Mar-2026 | 5656807 | 1686911 | 1225595 | KHAITAN & CO VS SEN- OBEROI. | Mahindra & Mahindra Limited VS Mayr-Melnhof Karton Aktiengesellschaft | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

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| 103 | 18-Mar-2026 | 5775328 | 1708221 | 1225755 | LALJI ADVOCATES VS ALG INDIA LAW OFFICES LLP | MEWELL MEDISCIENCES. VS IMANNOOR TEKSTIL VE TICARET ANONIM SIRKETI | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 104 | 18-Mar-2026 | 5755994 | 1705767 | 1226077 | PURNIMA NIKHIL MAINKAR VS LEXORBIS | SML LIMITED VS MACROSOURCE, LLC | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 105 | 18-Mar-2026 | 5640203 | 1687985 | 1228959 | ADITYA & ASSOCIATES VS D. P. AHUJA & CO. | JITENDRA KAMRA VS Beiersdorf AG | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 106 | 18-Mar-2026 | 5526341 | 1670724 | 1229503 | RAJESH KUMAR. S VS S.S. RANA & CO. | RELIANCE INDUSTRIES LIMITED VS SHIKOKU CHEMICALS CORPORATION | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 107 | 18-Mar-2026 | 5798762 | 1710410 | 1229315 | VIDHANI ASSOCIATES VS R.K. DEWAN & CO. | DEMAG IP HOLDINGS GMBH VS KSB SE & Co. KGAA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 108 | 23-Mar- 2026 | 2687019 | 1183964 | 954670 | KAYSER AND COMPANY. VS INVENTURE IP | SUHARSH JOSHI -WOW INTERNATIONAL VS Federici Brands LLC | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 109 | 23-Mar- 2026 | 4741384 | 1559192 | 1229357 | KAPIL WADHWA VS S.S. RANA & CO. | LIBERTY GROUP MARKETING DIVISION VS EIDER Co., Ltd. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 110 | 23-Mar- 2026 | 5645475 | 1685538 | 1234009 | S ESHWAR CONSULTANTS VS LALL & SETHI | AVENTOSE ENERGY PRIVATE LIMITED VS Goodrich Corporation | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 111 | 23-Mar- 2026 | 5168127 | 1612321 | 1232999 | GAUTAM & COMPANY VS AZB & PARTNERS | SAMARTH LIFESTYLE RETAILING PVT. LTD. VS Candumen Limited | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 112 | 23-Mar- 2026 | 5637593 | 1488412 | 1234752 | ALG INDIA LAW OFFICES LLP VS SRIJOY DAS | United Airlines, Inc. VS Pan-United Corporation Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 113 | 23-Mar- 2026 | 5789272 | 1709065 | 1238308 | B. KARTHIK ADVOCATE VS ALG INDIA LAW OFFICES LLP | Paragon Polymer Products Private Limited VS Shedrain Corporation | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 114 | 23-Mar- 2026 | 5660216 | 1237302 | 1238461 | VIDHANI TRADE MARKS CO. VS SUJATA CHAUDHRI IP ATTORNEYS | TIRUPATI INDUSTRIES VS QUIMI ROMAR, S.L. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 115 | 23-Mar- 2026 | 5825699 | 1714160 | 1241982 | BLUE INKK VS REMFY & SAGAR | RAVI AGGARWAL VS Electro Rent Corporation | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 116 | 24-Mar-2026 | 5478609 | 1663535 | 1242438 | KHURANA & KHURANA VS REMFRY & SAGAR | MR. ASHISH PRAVINCHANDRA DHAKAN VS PR INDUSTRIAL S.R.L. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 117 | 24-Mar-2026 | 5739752 | 1702099 | 1242541 | SAGAR CHANDRA & ASSOCIATES VS ZEUSIP ADVOCATES LLP | Shoppers Stop Limited VS LUXOTTICA GROUP S.P.A. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 118 | 24-Mar-2026 | 5732176 | 1701572 | 1243462 | CHESTLAW VS ZEUSIP ADVOCATES LLP | Extreme Labs India Private Limited VS EXTREME E LTD | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 119 | 24-Mar-2026 | 5284817 | 1636743 | 1246235 | BALAJI IP PRACTICE VS DE PENNING & DE PENNING | MR. NAVEEN KANT PANDEY VS Bosch Security Systems, LLC | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 120 | 24-Mar-2026 | 5690878 | 1695191 | 1241431 | MAHTTA & CO VS GROVERLAW ADVO, | EVERREADY CYCLE CO (REGD) VS Annex Products Pty Ltd | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 121 | 24-Mar-2026 | 5137711 | 1614078 | 1252299 | KOCHHAR & CO. VS NITIN MASILAMANI | LEEFORD HEALTHCARE LIMITED VS ACTIV'INSIDE | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 122 | 24-Mar-2026 | 5952360 | 1728989 | 1253037 | JIGNESHKUMAR J. PATEL VS R. K. DEWAN & CO. | NEL LIFECARE PRODUCTS (INDIA) PRIVATE LIMITED VS PACIFIC PHARMACEUTICALS PTE LTD | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 123 | 24-Mar-2026 | 4557907 | 1538993 | 1258675 | RAJEEV JAIN VS ZEUSIP ADVOCATES LLP | Burger Farm VS Popeyes Louisiana Kitchen, Inc. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 124 | 25-Mar-2026 | 5061696 | 1601594 | 1261203 | UNITED & UNITED VS RAHUL CHAUDHRY & PARTNERS | Vega Industries Pvt. Ltd. VS Chr. Hansen A/S | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 125 | 25-Mar-2026 | 4235851 | 1476029 | 1262963 | LALL & SETHI VS ARCHER & ANGEL | M/s. Aero Club VS JVC KENWOOD Corporation | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 126 | 25-Mar-2026 | 5306629 | 1639628 | 1263693 | DEEPAK VAID VS SEN - OBEROI | Fakhrudeen Adam Imtiaz VS LEDGER | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 127 | 25-Mar-2026 | 4407453 | 1508106 | 1263698 | SAIKRISHNA & ASSOCIATES VS SUJATA CHAUDHRI IP ATTORNEYS | Carnot Technologies Pvt. Ltd. VS Carnot Compression LLC | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |

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| 128 | 25-Mar-2026 | 6573001 | 1798359 | 1381513 | SIGMA LEGAL SERVICES LIMITED VS DE PENNING & DE PENNING | AQUALITE INDUSTRIES PRIVATE LIMITED VS SHIMANO INC. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 129 | 25-Mar-2026 | 5899131 | 1724989 | 1384539 | THE ACME COMPANY VS REMFRY & SAGAR | KAMILL COSMETICS VS IsarCare Holding GmbH | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 130 | 25-Mar-2026 | 5180829 | 1618848 | 1396514 | ANJU CHAUHAN VS REMFRY & SAGAR | RAJU RAM THAKUR VS SPYBIOTECH LIMITED | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 131 | 25-Mar-2026 | 4552877 | 1533515 | 1263924 | Y. J. TRIVEDI & CO. VS REMFRY & SAGAR | M/s. Sterling Addlife India Private Limited VS INTERNATIONAL BUSINESS MACHINES CORPORATION | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 132 | 25-Mar-2026 | 4552877 | 1533515 | 1263925 | Y. J. TRIVEDI & CO. VS REMFRY & SAGAR | M/s. Sterling Addlife India Private Limited VS INTERNATIONAL BUSINESS MACHINES CORPORATION | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 133 | 25-Mar-2026 | 4552877 | 1533515 | 1263922 | Y. J. TRIVEDI & CO. VS REMFRY & SAGAR | M/s. Sterling Addlife India Private Limited VS INTERNATIONAL BUSINESS MACHINES CORPORATION | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 134 | 26-Mar-2026 | 4275803 | 1484323 | 1265274 | NIKHIL SONI VS SUBRAMANIAM & ASSOCIATES | MEDILL PHARMA PRIVATE LIMITED VS Repairon GmbH | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 135 | 26-Mar-2026 | 4936598 | 1583804 | 1255285 | SAGAR CHANDRA & ASSOCIATES VS KNOWLEDGENTIA CONSULTANTS | Zydus Wellness Limited VS JS-Services Juergen Schuler | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 136 | 26-Mar-2026 | 4776618 | 1561811 | 1256338 | CHAYANIKA CHAKRABORTY VS P S DAVAR | TEAM ENGINEERS ADVANCE TECHNOLOGIES INDIA PRIVATE LIMITED VS Methodical Mind, LLC | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 137 | 26-Mar-2026 | 3815999 | 1397907 | 950538 | MAHTTA & CO VS DEPENNING & DEPENNING | GANPATI FASTNERS PVT. LTD. VS NUOVA ATIM S.r.l. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 138 | 26-Mar-2026 | 3671355 | 1372942 | 952773 | R.K. DEWAN & CO. VS SUBRAMANIAM & ASSOCIATES | RAYMOND LIMITED VS REBECCA DE RAVENEL LLC | MR SACHIN SHARMA | VIDEO CONFERENCE |

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| 139 | 26-Mar-2026 | 3462406 | 1322554 | 973641 | CHAKRABORTY & ASSOCIATES VS POOJA DODD` | Khusboo Kundalia, VS LOUIS DREYFUS TRADEMARKS B.V. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 140 | 26-Mar-2026 | 3468873 | 1323401 | 971994 | BENOY K. KADAVAN. VS CHADHA AND CHADHA | METROLLA STEELS LTD VS METCO S.R.L. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 141 | 26-Mar-2026 | 2779369 | 1209048 | 976418 | NAVKAR ASSOCIATES VS DEPENNING & DEPENNING | ROHITKUMAR DEVJIBHAI SAVALIYA VS HETTICH MARKETING-UND VERTRIEBS GMBH & Co KG | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 142 | 30-Mar-2026 | 5477261 | 1644401 | 1264666 | K.C. PATEL & CO. VS INTTL ADVOCARE | BALAJI Wafers Pvt. Ltd. VS Société des Produits Nestlé S.A. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 143 | 30-Mar-2026 | 4294363 | 1486747 | 1028279 | DASWANI & DASWANI VS L.S.DAVAR & CO. | MANKIND PHARMA LIMITED VS PROBIOTICAL S.P.A. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 144 | 30-Mar-2026 | 5231099 | 1628126 | 1240665 | S. MAJUMDAR & CO. VS R.K. DEWAN & CO. | FLAIR WRITING INDUSTRIES LIMITED VS Dispensing Technologies B.V. | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 145 | 30-Mar-2026 | 4892985 | 1501780 | 1252807 | VISHESH AND ASSOCIATES VS DE PENNING & DE PENNING | GLENMARK PHARMACEUTICALS LIMITED VS Henkel AG & Co. KGaA | MR. SHAKTI DHAR OJHA | VIDEO CONFERENCE |
| 146 | 30-Mar-2026 | 4917289 | 1581006 | 1263930 | WORLDWIDE INTELLEC VS UNITED OVERSEAS TRADE MARK CO. | RELAXO FOOTWEARS LIMITED VS Hy-Pro International Limited | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 147 | 30-Mar-2026 | 3750685 | 1386725 | 1117859 | NEEL KAMAL JAIN VS ANAND AND ANAND. | KUMAR GOYAL VS BMI Group Operations S.à.r.l. | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 148 | 30-Mar-2026 | 4450279 | 1514927 | 1155044 | L.R. SWAMI CO. VS ZEUSIP ADVOCATES LLP | OTTO CLOTHING PRIVATE LIMITED VS Giotto.ai SA | MR SACHIN SHARMA | VIDEO CONFERENCE |
| 149 | 30-Mar-2026 | 4138411 | 1452154 | 1213288 | LALJI ADVOCATES VS DE PENNING & DE PENNING | H.K. SWEET HOUSE. VS Barry Callebaut AG | MR SACHIN SHARMA | VIDEO CONFERENCE |